

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 204/MP/2018**

Subject : Petition under Section 66, 79 and other applicable provisions of the Electricity Act, 2003 read with CERC (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable energy generation) Regulations, 2010

Date of Hearing : 20.12.2018

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member

Petitioner : Eingur wind Energy Private Limited (EWEPL)

Respondents : National Load Despatch Centre (NLDC) and Another

Parties present : Ms. Swapna Seshadri, Advocate for EWEPL  
Ms. Parichita Chowdhury, Advocate for EWEPL

**Record of Proceeding**

Learned counsel for the Petitioner submitted that the instant petition has been filed for seeking direction to NLDC for revalidation of the accreditation with effect from 17.12.2016 and revalidation of registration of the Petitioner's project with effect from 5.1.2017. Learned counsel submitted that though TANTRANSOCO had sent an e-mail on 26.11.2016 for revalidation of the accreditation alongwith instructions, the said e-mail could not be attended by the Petitioner as the same was misplaced. Learned counsel submitted that non-grant of revalidation of the accreditation and registration of the Petitioner's project would cause irreparable loss and injury to the Petitioner and requested to give directions to NLDC to revalidate the accreditation and registration of the Petitioner's project.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondents.

3. The Commission further directed the Respondents to file their replies by 16.1.2019 and the Petitioner to file rejoinder, if any, by 30.1.2019. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**